

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 858
TO BE ANSWERED ON DECEMBER 11, 2023

CITERIA FIXED FOR SELECTION OF PMAY-U

NO. 858. SHRI VIJAY PAL SINGH TOMAR:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) the date on which the Pradhan Mantri Awas Yojana-Urban (PMAY-U) was launched with an objective to achieve 'Housing for All' along with the details of criteria fixed for selection of beneficiaries under the yojana;
- (b) the number of beneficiaries who availed benefits under PMAY-U since its launch upto December, 2023, State-wise and year-wise; and
- (c) the details of the steps taken by Government to provide pucca houses to all poor people of the country?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

(a) to (c) : Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana – Urban (PMAY-U) “Housing for All” Mission since 25.06.2015 for giving Central Assistance to States/Union Territories (UTs) for providing all-weather pucca houses to all eligible urban beneficiaries. The scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS).

The eligibility criteria for selection of beneficiaries under PMAY-U are as under:

- (i) A beneficiary family will comprise husband, wife, unmarried sons and/or unmarried daughters. An adult earning member (irrespective of marital status) can be treated as a separate household.
- (ii) Income eligibility of the household under the scheme for Economically Weaker Section (EWS) is up to ₹ 3,00,000, for Low Income Group (LIG) – from ₹ 3,00,001 to ₹ 6,00,000, for Middle Income Group (MIG)-I - from ₹ 6,00,001 to ₹ 12,00,000, and MIG-II - from ₹ 12,00,001 to ₹ 18,00,000.
- (iii) The beneficiary family should not own a pucca house (an all weather dwelling unit) either in his/her name or in the name of any member of his/her family in any part of India.

(iv) Further, such person with pucca house having built-up area less than 21 square meter (sqm.) may be included for enhancement of existing dwelling units upto 30 sqm.

PMAY-U is a demand driven scheme and Government of India has not fixed any target for construction of houses under the scheme. States/ UTs have undertaken demand survey under PMAY-U for assessing actual demand of housing for eligible beneficiaries and assessed a requirement of 112.24 lakhs houses in the year 2017. However, demand of housing being dynamic in nature, additional urban households who became eligible during implementation of the scheme, were also covered under PMAY-U.

States/UTs formulate project proposals as per their assessed demand of houses under the Scheme and get them approved by State Level Sanctioning & Monitoring Committee (SLSMC) constituted under the chairmanship of Chief Secretary of the State/ UT concerned. After approval from the concerned SLSMC, States/ UTs submit the proposals to this Ministry for approval of Central assistance by the Central Sanctioning and Monitoring Committee (CSMC).

Based on the project proposals submitted by States/ UTs, as on 04.12.2023, 118.63 lakh houses have been sanctioned under PMAY-U, out of which 113.43 lakh have been grounded for construction; of which 78.27 lakh have been completed and delivered to beneficiaries and remaining are at various stages of construction. State/UT-wise and year-wise details of houses sanctioned under PMAY-U since its inception are at Annexure.

The scheme period, which was earlier upto 31.03.2022, has since been extended upto 31.12.2024, except Credit Linked Subsidy Scheme (CLSS) vertical of the scheme, to complete all the houses sanctioned without changing the funding pattern and implementation methodology.

State/UT wise and year wise details of houses sanctioned for beneficiaries since inception under PMAY-U

Sl. No.	Name of the State/ UT	Houses Sanctioned (Nos)									
		FY 2015-16	FY 2016-17	FY 2017-18	FY 2018-19	FY 2019-20	FY 2020-21	FY 2021-22	FY 2022-23	FY 2023-24	Total
1	Andhra Pradesh	1,37,613	239	2,39,982	1,25,584	4,78,539	4,73,497	4,00,641	2,29,320	47,017	21,32,432
2	Bihar	29,022	36,614	49,719	94,339	46,446	39,312	11,242	2,206	16,096	3,24,996
3	Chhattisgarh	3,342	14,782	61,245	60,150	30,604	30,393	52,393	45,036	4,718	3,02,663
4	Goa	5	10	100	392	424	1,576	309	330	-	3,146
5	Gujarat	78,826	30,584	87,969	1,82,463	1,43,500	1,47,401	1,76,998	1,44,098	13,365	10,05,204
6	Haryana	2,173	988	54,427	23,121	8,871	13,043	7,269	5,142	-	1,15,034
7	Himachal Pradesh	636	1,532	2,642	259	1,345	2,288	2,498	1,152	406	12,758
8	Jharkhand	10,044	41,879	55,483	13,918	29,101	14,259	57,847	6,625	-	2,29,156
9	Karnataka	37,663	71,946	1,74,965	1,50,838	63,926	45,905	59,199	16,349	17,330	6,38,121
10	Kerala	1,595	18,322	40,599	30,498	8,982	16,318	29,463	16,286	4,689	1,66,752
11	Madhya Pradesh	34,558	98,828	1,87,095	2,17,698	96,843	64,027	1,83,177	68,191	10,730	9,61,147
12	Maharashtra	540	62,118	61,713	4,69,724	1,71,037	2,12,529	2,65,875	1,22,210	29,508	13,95,254
13	Odisha	7,204	13,051	30,672	47,886	11,674	18,696	54,103	1,319	18,769	2,03,374
14	Punjab	44	33,947	1,574	10,149	36,725	13,123	9,691	26,982	-	1,32,235
15	Rajasthan	25,041	3,217	24,868	29,412	28,553	36,183	34,128	96,982	11,062	2,89,446
16	Tamil Nadu	32,489	94,781	1,13,454	1,31,207	1,04,264	84,869	78,180	33,949	8,602	6,81,795
17	Telangana	37,624	242	1,03,515	15,588	16,895	49,234	17,225	7,704	2,010	2,50,037
18	Uttar Pradesh	5,940	8,182	2,49,240	5,72,102	3,09,369	2,27,097	1,26,330	1,29,568	1,44,473	17,72,301
19	Uttarakhand	4,831	1,563	8,298	7,658	7,356	6,385	14,488	13,985	955	65,519
20	West Bengal	66,760	54,447	57,787	1,28,893	65,443	1,19,244	1,64,115	12,264	-	6,68,953
Sub- total (States) :-		5,15,950	5,87,272	16,05,347	23,11,879	16,59,897	16,15,379	17,45,171	9,79,698	3,29,730	113,50,323
21	Arunachal Pradesh	1,536	31	3,491	149	754	26	2,504	8	-	8,499
22	Assam	15	7,764	39,936	2,675	48,394	18,229	34,295	10,211	15,124	1,76,643
23	Manipur	1	8,424	15,563	14,510	5	11,493	6,020	21	-	56,037
24	Meghalaya	34	32	717	1,450	2,460	55	6	4	-	4,758
25	Mizoram	10,084	8	18,107	297	427	9,552	860	270	-	39,605
26	Nagaland	1,057	9,594	3	11,240	6,099	3,863	3	1	-	31,860
27	Sikkim	1	-	407	8	18	97	37	26	-	594
28	Tripura	3,033	34,280	18,610	5,813	1,413	9,926	9,359	6,634	-	89,068
Sub- total (N.E. States) :-		15,761	60,133	96,834	36,142	59,570	53,241	53,084	17,175	15,124	4,07,064
29	A&N Island	-	-	23	3	-	348	1	1	-	376
30	Chandigarh	1	4	57	154	363	406	141	128	-	1,254
31	DNH & DD	26	717	2,217	1,736	1,414	1,884	1,132	1,342	-	10,468
32	Delhi	118	166	2,446	10,179	6,320	6,271	1,807	2,669	-	29,976
33	J&K	104	3,008	4,257	12,923	8,834	1,215	11,530	266	4,903	47,040
34	Ladakh	369	219	345	93	233	45	-	3	-	1,307
35	Lakshadweep	-	-	-	-	-	-	-	-	-	-
36	Puducherry	4	2,760	2,947	2,434	1,594	2,249	1,740	457	1,080	15,265
Sub- total (UT) :-		622	6,874	12,292	27,522	18,758	12,418	16,351	4,866	5,983	1,05,686
Grand Total :-		5,32,333	6,54,279	17,14,473	23,75,543	17,38,225	16,81,038	18,14,606	10,01,739	3,50,837	118,63,073